

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 592
TO BE ANSWERED ON 13.12.2018

PMGSY

592. SHRI LALLU SINGH:
SHRIMATI REKHA VERMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the average length of roads in kilometres which has been constructed per day under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last two years and the current financial year, State/UTwise;
- (b) whether the roads constructed under PMGSY during the said period has been constructed in strict compliance with the set standards and if so, the details thereof and if not, the reasons therefor;
- (c) the number of eligible villages where roads are still required to be constructed under PMGSY, State/UT-wise; and
- (d) the details of the action plan being adopted by the Government to complete the pending projects so that all projects could be completed by the year 2019?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): The average length of road in kilometers constructed per day under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last two years and the current financial year, State/UT-wise are given in **Annexure-I**.
- (b): The roads sanctioned under PMGSY is as per the specifications for rural roads developed by Indian Road Congress (IRC) and also the standard prescribed in Rural Roads Manual IRC-SP:20, published by IRC. At the time of execution, three tier quality check system is adopted to ensure that the roads are being constructed as per prescribed standard.
- (c): The unit for PMGSY programme is a Habitation. As reported by the State Government, out of 1,78,184 eligible unconnected habitations, 1,58,013 habitations have been sanctioned by the Ministry and 1,44,398 habitations have already been provided connectivity. Further, States have provided connectivity to 16,310 habitations under their own schemes. The State/UT-wise details are given in **Annexure-II**.
- (d): The Ministry of Rural Development has taken a number of initiatives to meet the challenges faced by the States in implementation of PMGSY Scheme; like engagement of

Central Public Sector Undertakings (CPSUs) in some States to augment execution capacity, contractor's Outreach Programmes in States to attract the Contractors in the implementation of the Programme. Further, the progress of implementation of PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings & Pre-Empowered/Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (Disha) headed by Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings are also held by Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 592 due for 13.12.2018

S.No.	State	2016-17		2017-18		2018-19 (Upto Nov. 18)	
		Completed Length	Length achieved/day	Completed Length	Length achieved/day	Completed Length	Length achieved/day
1	Andhra Pradesh	733.55	2.01	154.057	0.42	100.908	0.40
2	Arunachal Pradesh	1,360.51	3.73	1,132.02	3.10	445.02	1.78
3	Assam	929.515	2.55	1,618.63	4.43	1,074.93	4.30
4	Bihar	6,601.62	18.09	5,226.69	14.32	973.161	3.89
5	Chhattisgarh	1,019.57	2.79	1,901.49	5.21	418.2	1.67
6	Goa	0	0.00	0	0.00	0	0.00
7	Gujarat	211.875	0.58	50.306	0.14	0	0.00
8	Haryana	62.845	0.17	38.28	0.10	3	0.01
9	Himachal Pradesh	1,429.27	3.92	1,772.53	4.86	860.703	3.44
10	Jammu And Kashmir	1,785.16	4.89	1,804.54	4.94	1,166.98	4.67
11	Jharkhand	3,119.52	8.55	4,525.12	12.40	1,003.86	4.02
12	Karnataka	897.09	2.46	58.98	0.16	6.63	0.03
13	Kerala	314.327	0.86	373.641	1.02	81.733	0.33
14	Madhya Pradesh	5,081.97	13.92	5,222.45	14.31	1,467.36	5.87
15	Maharashtra	2,000.70	5.48	569.758	1.56	27.65	0.11
16	Manipur	1,485.85	4.07	731.199	2.00	216.189	0.86
17	Meghalaya	368.865	1.01	150.329	0.41	50.621	0.20
18	Mizoram	298.08	0.82	237.132	0.65	170.1	0.68
19	Nagaland	395	1.08	85	0.23	87.9	0.35
20	Odisha	5,796.93	15.88	7,175.77	19.66	2,027.28	8.11
21	Punjab	586.53	1.61	851.75	2.33	207.005	0.83
22	Rajasthan	3,113.10	8.53	3,257.03	8.92	1,731.89	6.93
23	Sikkim	247.422	0.68	419.155	1.15	142.67	0.57
24	Tamilnadu	883.189	2.42	1,611.36	4.41	1,071.70	4.29
25	Tripura	405.622	1.11	313.138	0.86	21.171	0.08
26	Uttar Pradesh	3,095.25	8.48	4,106.46	11.25	1,319.43	5.28
27	Uttarakhand	1,989.32	5.45	1,839.11	5.04	582.487	2.33
28	West Bengal	2,825.53	7.74	3,213.11	8.80	1,545.36	6.18
29	Telangana	408.644	1.12	302.929	0.83	52.754	0.21
30	A & N Islands	0.00	0.00	0.00	0.00	0.00	0.00
31	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00
32	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
33	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
34	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
35	Pondicherry	0.00	0.00	0.00	0.00	0.00	0.00
Total:		47446.84	130	48741.96	133.54	16856.70	67.43

Annexure-II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q. No. 592 due for 13.12.2018.

S.No.	State	Eligible	Sanctioned	Connected	Balance to Be Connected
	State Name	Total	Total	Total	Total
1	Andaman And Nicobar Islands	20	7	0	7
2	Andhra Pradesh	4819	1248	1157	91
3	Arunachal Pradesh	931	638	431	207
4	Assam	12205	13853	9947	3906
5	Bihar	24804	30528	26874	3654
6	Chhattisgarh	10763	9753	9130	623
7	Gujarat	3387	3052	3040	12
8	Haryana	1	1	1	0
9	Himachal Pradesh	3725	2479	2174	305
10	Jammu And Kashmir	3892	2215	1698	517
11	Jharkhand	11613	9632	9112	520
12	Karnataka	1766	296	296	0
13	Kerala	435	404	394	10
14	Madhya Pradesh	21168	17540	16969	571
15	Maharashtra	2159	1365	1297	68
16	Manipur	1023	668	527	141
17	Meghalaya	793	565	318	247
18	Mizoram	246	234	155	79
19	Nagaland	191	109	93	16
20	Odisha	22211	15266	14229	1037
21	Punjab	441	389	389	0
22	Rajasthan	16801	16059	15975	84
23	Sikkim	366	349	276	73
24	Tamilnadu	2203	1988	1985	3
25	Tripura	1731	2015	1882	133
26	Uttar Pradesh	13984	11751	11748	3
27	Uttarakhand	2684	1754	1194	560
28	West Bengal	13822	13259	12524	735
29	Telangana	0	596	583	13
Total:		178184	158013	144398	13615

Note: Reconciliation of Habitation data in respect of the State of Assam, Bihar and Tripura is underway.